

**SECTION-III-A
IN THE SUPREME COURT OF INDIA
ORIGINAL JURISDICTION**

CIVIL APPEAL NO. 1859 OF 2011

C.I.T.,MYSORE & ANR.

...APPELLANTS

VERSUS

KARNATAKA BANK LTD.

...RESPONDENT

OFFICE REPORT ON PRE-FINAL HEARING MATTER

The office report is prepared as per circular No. F. 41/Jul./2008 dated 17th December, 2008.

- (A) There is sole Respondent and is represented through Counsel.
- (B) Not applicable.
- (C) Not applicable.
- (D) No application for substitution is pending.
- (E) Counsel for both the parties have filed statement of case.
- (G) Not applicable.

The office report is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 6TH DAY OF JULY, 2015.

ASSISTANT REGISTRAR

COPY TO:-

Mr. Anil Katiyar, Advocate.

Mr. S. N. Bhatt, Advocate.

ASSISTANT REGISTRAR